

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE**

Special Criminal Cause List Dated 17-06-2020

Sr.no.	Case no.	Name of parties	Next date	stage
Hearing				
1	ABA 482/20	Badruddin S. Manihar V/s State B.K.C. Police station		
2	BA.1238/20 in S.C. No.194/2020	Shabaz Bakshi Shaikh V/s. State of Mah. Mahim P. Stn.		
3	B.A 1339/20 in S.C. No. 1331/2020	Mayur Ashok Tayde V/s State of Maharashtra Mankhurd P. Stn		
4	ABA 645/20	Badruddin S. Manihar V/s State B.K.C. Police station		
5	ABA 652/20	Pawan Kumar Sharma V/s. The State of Maharashtra		
6	ABA 637/2020	Hitesh Ramanbhai Patel Vs The State of Maharashtra -		
7	BA 1444/2020	Nathuram Kanu Bhuwad V/s. The State Kherwadi P. Stn.		
8	BA. in S.C. No. 344/2020	Avinash @ Tappu Arjun Dilaphe V/s. The state of Maharashtra		
9	Ex.11 in S.C.76/20	Padunrang B. Bote V/s State		
Email				
9	S.C. No. 2115/19	Kamlesh Pabhakar Howale V/s The State Pant Nagar P. Stn.		
10	S.C. No. 2115/19	Snehal Mahadeo Kende V/s The State Pant Nagar P. Stn.		
11	S.C. No. 2115/19	Prasad Namdeo Gapate V/s The State Pant Nagar P. Stn.		
12	S.C. No. 2115/19	Dhirendra Kumar Ramchandra Kharat V/s The State Pant Nagar P. Stn.		
13	S.C. No. 2115/19	Roahan Dinkar Nikam V/s The State Pant Nagar P. Stn.		
14	S.C. No.1180/19	Vinod Kumar Padaychi V/s The State Naharunagar P. Sta.		
15	S.C. No. 145/2020	Ganesh Shekhar Pawar V/s. The State of Maharashtra Pant Nagar P. Stn.		
16	S.C.No. 307/2017	Jakir Din Muhammad Shaikh V/s. The State of Maharashtra Shivaji Nagar P.Stn		
17	S.C. No. 1331/2019	Nasir Hussain Kukhatar Hussain Ansari V/s. The state Mankhurd P.Stn.		